

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO.2656
TO BE ANSWERED ON 17TH MARCH, 2025**

DEPLOYMENT OF WORKFORCE IN DEVELOPED COUNTRIES

2656. SHRI ADITYA YADAV :

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government subscribes to the view that there is a need to explore opportunities to deploy the workforce in developed countries;**
- (b) if so, the details of the initiatives that are proposed to be taken by the Government, keeping in mind that this could be the perfect solution to tackle the unemployment problem in the country; and**
- (c) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (c): Taking into consideration changing landscape of the global labour market, the Government of India has signed bilateral mobility arrangements with several countries for employment of Indian workers abroad and to safeguard their interests. These MoUs / Agreements seek to enhance the global employment opportunities for Indian workers while protecting their labour rights, preventing illegal migration and supporting skill development. Migration and Mobility Partnership Agreements (MMPAs) aimed at harnessing India's demographic dividend and fostering mobility for our students, academics, business people, and professionals, have already been signed with developed countries like France, UK, Germany, Italy, Australia, Austria and and Denmark.

Also, discussions have also been initiated with Cyprus, Switzerland, Guyana, Greece, Hungary, Finland, Portugal, Belgium, Netherlands, and Luxembourg for agreement along similar lines.

The Labour and Manpower Cooperation MOUs/Agreements are in place with the Gulf Cooperation Council (GCC) countries (Bahrain, Kuwait, Oman, Qatar, Saudi Arabia, and United Arab Emirates) and Jordan that provide overarching framework for cooperation on labour and manpower issues. All prevailing labour and manpower-related issues are discussed by the respective Joint Working Group (JWG). Further, to safeguard the specific interest of domestic workers in GCC Countries, who are often in the most vulnerable category, agreements on Labour Cooperation for Domestic Sector have been signed with Saudi Arabia and Kuwait. A Protocol on Domestic Workers has also been signed with UAE. Labour Mobility Agreements have also been signed with Japan, Portugal, Taiwan and Malaysia.

Further, Ministry of Labour and Employment is also implementing National Career Service (NCS) Project for providing job matching services through a digital platform, the NCS Portal (www.ncs.gov.in). The module for international jobs on the NCS portal facilitates MEA approved Recruiting Agents (RA) to post international job opportunities on the NCS portal and the jobseekers to search and apply for these international job job opportunities.
